

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Jammu, the 22nd of November 2018.

SRO 524 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Kathua:-

S.NO.	Name of Officer	Present Place of Posting
1.	Sh. Sanjeev Kumar	NT Gurha Kalyal
2.	Sh. Balraj Singh	NT PA to DC Kathua
3.	Sh. Nand Kishore	NT DC office Kathua

By order of the Government of Jammu and Kashmir.

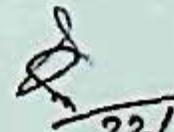
Sd/-
(Abdul Majid Bhat)
Secretary to Government,

NO: LD (P) 2008/Kathua

Dated: - 22 - 11 - 2018

Copy to the: -

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate Kathua. This is with reference to his letter No. DCK/Adm/2018-19/1720-21 Dated 16-11-2018.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L, J & PA (w.7.s.c).


22/11
(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,